

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAL TRIPURA

No. F. 9(19)-Dj/Judl/KHW/2020/_1919

Dated, Khowai, the 18th May 2020

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of APRIL, 2020 under the Jurisdiction of Khowai Judicial District:

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of APRIL, 2020 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	150	0	254	0	0	0	404	0
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowai, Tripura.	8	1	161	0	266	0	435	1
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	34	0	53	0	0	0	87	0
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	30	0	79	0	228	0	337	0
	20	0	111	0	179	1	310	1
Total=	242	1	658	0	673	1	1573	2

Yours faithfully



(P.K. DATTA)
District & Sessions Judge
Khowai, Tripura